

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.212- IA/726(AHM)2021  
ITEM No.213- IA/1100(AHM)2022  
in  
**CP(IB) 572 of 2019**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Inver France SAS

V/s

CLS Enterprise Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 01/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant

: Mr. Arjun Padhiyar, Adv. for Mr. Atul Sharma, Adv.

For the Respondent

: Ms. Helly Paikh, Adv. for. Mohit Gupta, Adv. for R-1 & 2

For the Income Tax

: Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

**ORDER**

**IA/726(AHM)2021 IA/1100(AHM)2022**

Ld. Counsel for the proxy counsel seeks time to make paper publication. He is directed to make the paper publication within one-week.

List for further consideration on 20.09.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**